Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016									
Name of the C	Name of the Corporate Debtor: Assotech Milan Resorts Pvt Ltd Date of Commencement of Liquidation: 18-04-2023; List of Stakeholders as on Date: 30-06-2023; Name of IP: Mr. SURESH CHANDRA PATTANAYAK; Process Number: 1; Last 5 digitof registration number: 12384								
SI. no.	Category of	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
	stakeholders	No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial	1	324425852	1	281779071	0	42646781	0	Annexure 3

Total		20	849535580	8	696847762	0	152429718	258100	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	118852941	2	86377115	0	32475826	0	Annexure 8
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	<u>Annexure 7</u>
6	Operational creditors (Employees)	1	258100	0	0	0	0	258100	<u>Annexure 6</u>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<u>Annexure 5</u>
4	Unsecured financial creditors	16	405998687	5	328691576	0	77307111	0	Annexure 4
3	Secured financial creditors	1	324425852	1	281779071	0	42646781	0	Annexure 3
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
	resolution process costs								